

DIVISION BENCH

O-121

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/285(KB)2019

Present: 1. Hon'ble Member(J), Shri Rajasekhar V.K.

2. Hon'ble Member(T), Shri Harish Chander Suri

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 28th JANUARY, 2021, 10:30 A.M

Name of the Company	KPS LOGISTICS Vs. MSP METALLICS LTD.		
Under Section	IBC Under Sec 9		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

Counsel / Authorised Representative appeared through video conference:

- | | | |
|----|----------------------------------|--------------------------------|
| 1. | Mr. Shaunak Mitra, Advocate |] For the Operational Creditor |
| 2. | Mr. Sidhartha Sharma, Advocate |] |
| 3. | Mr. Arjun Asthana, Advocate |] |
| | | |
| 1. | Mr. Abhrajit Mitra, Sr. Advocate |] For the Corporate Debtor |
| 2. | Ms. Manju Bhuteria, Advocate |] |
| 3. | Mr. Rajshree Kajaria, Advocate |] |
| 4. | Ms. Sonia Sharma, Advocate |] |

ORDER

1. Mr. Shaunak Mitra along with Mr. Sidhartha Sharma and Mr. Arjun Asthana, Ld. Counsel for the Operational Creditor is present. Mr. Abhrajit Mitra, Ld. Senior Counsel along with Ms. Manju Bhuteria, Mr. Rajshree Kajaria and Ms. Sonia Sharma, Ld. Counsel for the Corporate Debtor is present.

2. Both sides are hereby directed to complete e-filing process and ensure the defect free status so that the matter be taken up for hearing. Again, written notes of argument as directed vide order dated 08/01/2021 are to be filed at least 2 days before the next date of hearing.

3. List this matter for hearing on 22/02/2021.

**(Harish Chander Suri)
Member (Technical)**

**(Rajasekhar V.K.)
Member (Judicial)**